

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL No. 64 of 2016 &
IA No.163 of 2016**

Dated: 29th July, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Nabha Power Ltd.Appellant(s)

Versus

**Punjab State Electricity Regulatory Commission & Anr.
....Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishal Anand
Ms. Pallavi Mohan

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Mr. Sandeep Rajpurohit
Ms. Neha Garg for
Mr. Anand K. Ganesan
for R-2

ORDER

We have heard learned counsel for the appellant for some time.

List the matter for further hearing on **17.08.2016**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vg